

DIVISION BENCH  
COURT - II

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1676(KB)2018  
IA(I.B.C)/1305(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	IDBI BANK LTD VS ABHIJEET INTEGRATED STEEL LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the Liquidator  
Ms. Sweta Majumder, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the liquidator present.
2. It is submitted that the liquidator wants to pursue this application invoking under Section 19(2) of the IBC. Let necessary corrections be made in the cause title.
3. Since pleadings are complete.
4. List this matter for arguments on **10.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*